

12. Beas Equipment Project.
13. Railways (Three credits).
14. Telecommunications (Two credits).

**Tungabhadra Project**

1155. Shri Gadilingam Gowd: Will the Minister of Irrigation and Power be pleased to state:

(a) the villages which will be irrigated in Allur Taluk of Kurnool District of Andhra Pradesh by High level channel of Tungabhadra Project;

(b) the extent of land in each of the villages that can be irrigated; and

(c) the names of the villages to which water will be given for next crops and the extent thereof?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Localisation of Ayacut has not yet been carried out in Allur Taluk and so the State Government has reported that it is not possible at this stage to indicate the villages which will be irrigated.

(b) and (c). Do not arise.

**Bharat Sewak Samaj**

1156. Shri Gadilingam Gowd: Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Planning Commission have set up a sub-committee of the Coordination Committee for the Public Cooperation to verify the grants given to the Bharat Sewak Samaj through different Ministries;

(b) the amounts given by each Ministry to Bharat Sewak Samaj and for what purposes during 1965-66 and 1966-67;

(c) whether any representations have been received to the effect that funds of the Bharat Sewak Samaj are being misused;

(d) if so, the action taken in the matter; and

(e) whether there is any machinery to evaluate the work done by the Bharat Sewak Samaj?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mukta): (a) Yes, Sir. The Sub-Committee of the Co-ordination Committee of Public Cooperation reviews periodically the grants given to the Bharat Sewak Samaj by the different Ministries.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-491(67)].

(c) and (d). Some complaints were received in the Planning Commission regarding infringement of the conditions of the Government grant-in-aid by the Bharat Sewak Samaj but these could not be substantiated.

(e) No separate machinery for evaluating the work of Bharat Sewak Samaj exists but the Plan programmes undertaken by Bharat Sewak Samaj on behalf of Government of India have been evaluated by the Programme Evaluation Organisation and other ad hoc Committees from time to time.

**T.B. Clinics**

1157. Shri Bhabani Mishra:  
Shri K. N. Tiwary:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government are considering a proposal to open a T.B. Clinic in every district of the country; and

(b) if so, the details thereof?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) Yes.

(b) Under the National TB Control Programme, it is proposed to establish a TB Clinic in every district of the country to undertake diagnostic